## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 12.09.2019

## In the court of the Registrar 11:30 A.M.

## For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2836 of 2019 in Comp. App. (AT) (Ins) No of 2019	Duke Sponge and Iron Pvt. Ltd. Through its authorized representative, Director Prem Chand Gupta Vs.	A.K. Vali
		Lakshmi Rolls Pvt. Ltd.	

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